श्री जयप्रकाश निषाद (उत्तर प्रदेश) : महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय के साथ स्वयं को संबद्ध करता हूं।

श्री बृजलाल (उत्तर प्रदेश) : महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय के साथ स्वयं को संबद्ध करता हूं।

श्रीमती गीता उर्फ चंद्रप्रभा (उत्तर प्रदेश) : महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय के साथ स्वयं को संबद्ध करती हूं।

श्री सुरेन्द्र सिंह नागर (उत्तर प्रदेश) : महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय के साथ स्वयं को संबद्ध करता हूं।

श्री अजय प्रताप सिंह (मध्य प्रदेश) : महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय के साथ स्वयं को संबद्ध करता हूं।

श्री कैलाश सोनी (मध्य प्रदेश) : महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय के साथ स्वयं को संबद्ध करता हूं।

श्री सकलदीप राजभर (उत्तर प्रदेश) : महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय के साथ स्वयं को संबद्ध करता हूं।

श्री जुगलसिंह लोखंडवाला (गुजरात) : महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय के साथ स्वयं को संबद्ध करता हूं।

MR. CHAIRMAN: Now, Shri Nadimul Haque. ... (Interruptions)... Whoever wants to associate may please send their names. ... (Interruptions)... Not with Shri Nadimul Haque. ... (Interruptions)... After hearing you; not without hearing you. ... (Interruptions)...

## Rising cases of accidents due to use of white LED headlights

SHRI MD. NADIMUL HAQUE (West Bengal): Sir, the World Head Injury Awareness Day was observed around a week ago, on 20<sup>th</sup> March. With road accidents recognised as one of the leading causes for head injuries, the fact that India occupies the first position in road accidents, as admitted by the Transport Minister himself, is fear-inducing.

As per a recent World Bank report, India accounts for 11 per cent of the global deaths from road accidents. Contributing to these worrying figures is the rampant use of white LED headlights in two-wheeler and four-wheeler vehicles. Many of us see it as a fashion trend and use these white lights.

This poses a serious problem as the chances of vehicle crashes increase when a vehicle approaching from the opposite side uses white LED headlights, which tends to be blinding. It may be noted that such headlamps are in contravention of the Motor Vehicles Act, which penalises vehicle modifications. Some States even have rules prohibiting white LED headlamps. Despite these measures, such lamps continue to be used all across the country, leading to road accidents causing grievous injury and sometimes death.

Sir, in 2018, India lost 0.77 per cent of its GDP due to these grievous road accidents. Studies show that the implementation of the Motor Vehicles Act and the Central Motor Vehicles Rules has been negligent. In 2020, India had pledged to reduce the number of road accidents by 50 per cent by the year 2030. Hence, the fact that fatality from road accidents has not decreased is concerning. Therefore, there is need to frame legislation which bans use of white headlamps and ensures its strict implementation once it is framed.

Sir, my last point is, our hon. Chief Minister, Ms. Mamata Banerjee, in Bengal, follows the motto "Safe Drive, Save Life". It is best to replicate this throughout the country. I urge the Government to take this into consideration and take strict action to ensure the safety on our roads. Thank you.

DR. KANIMOZHI NVN SOMU (Tamil Nadu): Sir, I associate myself with the matter raised by the hon. Member.

SHRI M. MOHAMED ABDULLA (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the matter raised by the hon. Member.

DR. SASMIT PATRA (Odisha): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI SUJEET KUMAR (Odisha): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I also associate myself with the matter raised by the hon. Member.

DR. SANTANU SEN (West Bengal): Sir, I also associate myself with the matter raised by the hon. Member.

MS. DOLA SEN (West Bengal): Sir, I also associate myself with the matter raised by the hon. Member.

SHRIMATI MAUSAM NOOR (West Bengal): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI JAWHAR SIRCAR (West Bengal): Sir, I also associate myself with the matter raised by the hon. Member.

MS. SUSHMITA DEV (West Bengal): Sir, I also associate myself with the matter raised by the hon. Member.

SHRIMATI JAYA BACHCHAN (Uttar Pradesh): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI P. WILSON (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

श्री विशम्भर प्रसाद निषाद (उत्तर प्रदेश) : महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय के साथ स्वयं को संबद्ध करता हूं।

श्री नीरज डांगी (राजस्थान) : महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय के साथ स्वयं को संबद्ध करता हूं।

## Provision of extra attempts and relaxation in competitive exams to candidates in light of COVID Pandemic

SHRIMATI RAJANI ASHOKRAO PATIL (Maharashtra): Sir, I wish to bring to your kind notice a genuine grievance of the aspirants for Civil Services examination and other Central Government examinations like SSC, IBPS, IIT, CPO, etc. These aspirants were either age-barred or attempt-barred, appeared or non-appeared for 2020 and